PUNJAB VIDHAN SABHA BULLETIN No. 2 Wednesday, the 13th February, 2019

(From 10.00 A.M to 2.30 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	10	01	01	08	28

2. Announcement by the Hon'ble Speaker

(i) Regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

- 1. Sardar Pargat Singh Powar
- 2. Sardar Parminder Singh Pinki
- 3. Shri Aman Arora
- 4. Sardar Gurpartap Singh Wadala

(ii) Regarding Governor's Address

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) the Hon'ble Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 12th February, 2019 at 11.00 A.M under Article 176 (1) of the Constitution of India. The Hon'ble Speaker laid a copy of the Address on the Table of the House.

3. Announcement by Secretary:

The Secretary laid on the table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its sixth session, which have since been assented to by the Governor.

4. Walk Out

- 1. All the members of Shiromani Akali Dal and Bharatiya Janta Party present in the House staged a walk out from the House raising slogans in protest against disallowing the adjournment motion pertaining to excesses committed on the teachers by the police at Patiala.
- 2. All the members of Aam Aadmi Party present in the House except Sardar Pirmal Singh Dhaula, Sardar Jagtar Singh Jagga Hissowal, Sardar Jagdev Singh, Sardar Nazar Singh Manshahia and Shri Kanwar Sandhu members of Aam Aadmi Party staged a walkout from the House in protest against disallowing the adjournment motion moved on deteriorating law and order situation in the State and not allowing discussion on it.



5. Calling Attention Notices

1. Shri Pawan Kumar Tinu, M.L.A. drew the attention of the Government towards non-disbursement of pensions related to Social Welfare Schemes pertaining to the period from May, 2017 to November, 2017.

(No.2)

Social Security, Women and Child Development Minister gave a reply.

- 2. Calling Attention Notice No. 6 was not put.
- 3. Dr. Dharambir Agnihotri, M.L.A. drew the attention of the Government towards non-existence of policy regarding installation of tubewells on Panchayat lands in the State.

(No.7)

Rural Development and Panchayats Minister gave a reply.

6. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 13th February, 2019 to 22nd February, 2019.

The following motion as moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

Sardar Parminder Singh Dhindsa, M.L.A. took part in the discussion on the Report and spoke for 02 minutes.

7. Presentation of Reports

- 1. The Member of Committee of Privileges (Sardar Pargat Singh Powar) presented the following second/third/fourth Interim Reports of the Committee of Privileges regarding privilege issues raised by:
 - i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurdwara Parbandhak Committee;
 - ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
 - iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
 - iv) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjeet Singh Bains, M.L.A;
 - v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.LA; and
 - vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A.

8. Papers to be re-laid/laid on the Table

The Parliamentary Affairs Minister laid papers on the table of the House, as mentioned at serial No. 1 to 3 shown under item No. VI in today's list of Business.

Superintendent Sabha Punjab Vidhan Sabha Chandigath

9. Motion of Thanks and Discussion on Governor's Address

The following motion on Governor's Address was moved by Dr. Raj Kumar Verka, member, Indian National Congress which was seconded by Sardar Harminder Singh Gill, member, Indian National Congress:-

"That the Member of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 12th February, 2019."

Thereafter, the following members took part in the discussion and spoke for the time as mentioned against their names:-

1.	Dr. Raj Kumar Verka, Indian National Congress	
2.	Sardar Harminder Singh Gill, Indian National Congress	17 minutes
3.	Principal Budh Ram, Aam Aadmi Party	25 minutes
4.	Sardar Harvinder Singh Phoolka, Aam Aadmi Party	08 minutes
5.	Shri Pawan Kumar Tinu, Shiromani Akali Dal	15 minutes
6.	Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	16 minutes
7.	Sardar Harpartap Singh, Indian National Congress	14 minutes
8.	Sardar Hardyal Singh Kamboj, Indian National Congress	19 minutes
9.	Shri Arun Narang, Bharatiya Janta Party	20 minutes
10.	Sardar Balwinder Singh Bains, Lok Insaaf Party	06 minutes
11.	Shri Aman Arora, Aam Aadmi Party	04 minutes
	alty	10 minutes

The Hon'ble Deputy Speaker occupied the Chair of the House from 1.42 P.M. to 2.30 P.M.

The House, then adjourned till 10.00 A.M. on Thursday, the 14th February, 2019.

CHANDIGARH: THE 13th February, 2019

SHASHI LAKHANPAL MISHRA SECRETARY

Superintendeni25/02/19
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Punjab Vidhan Sabha
Chandigarh